

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)  
NEW DELHI, the 28th April, 1978.

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NOTIFICATION  
INCOME TAX

No.2237/F.No.203/9/78-ITA.II/: It is hereby notified for general information that the institution mentioned below has been approved by the Indian Council of Social Science Research the prescribed authority for the purposes of clause (iii) of sub-section (1) of Section 35 of the Income-tax Act, 1961, subject to the following conditions:-

1. The Funds collected by the Vikram Sarabhai Foundation, under this exemption will be utilised exclusively for promotion of research in the social sciences;
2. That the Foundation shall maintain separate accounts of the funds collected by them under this exemption.
3. That the Vikram Sarabhai Foundation shall send an annual report to the Indian Council of Social Science Research, New Delhi, showing the funds collected under the exemption and the manner in which the funds were utilised.

INSTITUTION

VIKRAM SARABHAI FOUNDATION, AHMEDABAD.

This notification is effective for a period of 3 years from 1.4.1978 to 31.3.1981.

sd/-

(J.P. SHARMA)

DIRECTOR TO THE GOVERNMENT OF INDIA

Copy forwarded to:-

1. All Commissioners of Income-tax (2 copies).
2. Director of Inspection (Income-tax & Audit)/Investigation/Research & Statistics/Publication and Public Relations, New Delhi.
3. Directorate of O&M Services (Income-tax), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi-1.
4. The Secretary, Indian Council of Social Science Research, 11 P.A. Hostel Indra Prastha Estate, New Delhi with reference to his letter No.P.6-17/77-A dated 29th March, 1978.
5. The trustee, Vikram Sarabhai Foundation, C/o Ford Foundation, 55, Lodhi Estate, New Delhi, with reference to his letter dated 4.1.1978.
6. Comptroller & Auditor General of India. (20 copies).
7. Bulletin Section of D.I.(R.S.&R.), New Delhi (5 copies).

AUTHORISED FOR ISSUE:

(MISS GITAKRIPALANI)  
ASST. DIRECTOR (RS&P).

sd/-

(J.P. SHARMA)

DIRECTOR TO THE GOVERNMENT OF INDIA

NO.CC/ITA.II/2238/555/RSP/78.

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